

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013 &
I.A. No. 102 of 2014**

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GMR Gujarat Solar Power Pvt. Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. V. Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran and
Mr. Anand K. Ganesan for R-2
Ms. Suparna Srivastava with
Ms. R.S. Pandey (Rep.) for R.1**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **07.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak